

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1212
ANSWERED ON:05.03.2013
CONVICTION UNDER IMMORAL TRAFFIC ACT
Ajay Kumar SHRI

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases registered under the Immoral Traffic (Prevention) Act, 1956 during each of the last three years and the current year, State- wise; and

(b) the conviction rate achieved under the Act during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As per inputs provided by National Crime Records Bureau (NCRB), the details of total number of cases registered, cases in which trial completed, cases convicted and conviction rate under Immoral Traffic (Prevention) Act, 1956 during the period 2009, 2010 and 2011 is as follows:

Particulars	2009	2010	2011
Number of cases registered	2474	2499	2435
Number of cases in which trial completed	2262	2045	1995
Number of cases convicted	1254	1125	918
Conviction rate	55.44%	55%	46%

State / UT wise details are at Annexure I.